

### Sustenance of Private Professional Colleges after ban on Capitation Fees

\*88. SHRI SUBRAMANIAN SWAMY :

SHRI SARADA MOHANTY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the verdict of the Supreme Court given on 4-2-1993 with regard to Capitation Fee is being implemented by State Universities and Colleges pursuing professional degree courses ;

(b) what is the number of professional colleges in the country, State-wise break-up of both private and Government Medical and Engineering Colleges; and

(c) whether private colleges would be able to sustain themselves in real sense on the basis of the 50 per cent seats from payment by students as they have to offer 50 per cent free seats on merits ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH) : (a) to (c) The judgement of the Supreme Court given on 4-2-1993 in Unnikrishnan case is essentially applicable to private, unaided professional colleges. The scheme of regulation of admissions and fees prescribed by the Supreme Court has become applicable to all such institutions from 1993-94. This scheme is not applicable to Universities and Govt. colleges.

According to the information available with the All India Council for Technical Education (AICTE) and the Indian Medical Council (IMC), the number of engineering colleges in the country is 364 and of the medical colleges is 146. The State-wise distribution is shown in the statement. (See below).

According to the scheme prescribed by the Supreme Court all admissions against free seats and payment seats will be on merit. Since only 50 % seats will be payment seats, the burden on individual students admitted against payment seats will be relatively higher. However, so far there is no instance of the institutions not being able to manage within the scheme prescribed by the Supreme Court.

#### Statement

*Sustenance of Private Professional Colleges after ban on Capitation Fees by Shri Subramanian Swamy and Shri Sarada Mohanty*

Sl. No.	State	No. of Engg. Colleges	No. of Medical Colleges
1	West Bengal . . . . .	18	7
2	Bihar . . . . .	9	10
3	Orissa . . . . .	5	3
4	Assam . . . . .	5	3
5	Tripura . . . . .	1	..
6	Arunachal Pradesh . . . . .	1	..
7	Delhi . . . . .	3	4
8	Jammu & Kashmir . . . . .	1	3

1	2	3
9 Chandigarh . . . . .	4	1
10 Himachal Pradesh . . . . .	1	1
11 Haryana . . . . .	4	1
12 Punjab . . . . .	5	5
13 Rajasthan . . . . .		6
14 Uttar Pradesh . . . . .	18	9
15 Andhra Pradesh . . . . .	28	10
16 Karnataka . . . . .	46	18
17 Kerala . . . . .	10	5
18 Tamil Nadu . . . . .	39	14
19 Pondicherry . . . . .	1	1
20 Maharashtra . . . . .	123	31
21 Madhya Pradesh . . . . .	15	6
22 Gujarat . . . . .	13	6
23 Goa . . . . .	3	1
24 Manipur . . . . .	..	1
<b>TOTAL . . . . .</b>	<b>364</b>	<b>146</b>

**Statue and Museum of Netaji Subhash Chandra Bose in Manipur**

\*89. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware that a statue of the great patriot and freedom fighter Netaji Subhash Chandra Bose was recently demolished in Manipur by unknown hooligans;

(b) if so, whether the culprits have since been apprehended ;

(c) what steps have been taken to reconstruct the historical monument of Netaji;

(d) whether it is a fact that the museum connected with life and achievement of the great hero in

Manipur is in bad-shape ; and

(e) whether Government propose to shift the museum to Delhi ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Yes Sir.

(b) 4 persons suspected with the crime have been arrested.

(c) The Government of India have committed an assistance of Rs. 10 crores for the development of INA Memorial at Moirang Manipur. The State Government have decided to reinstall a new Statue of Netaji Subhash Chandra Bose at the same site.

(d) and (e) No, Sir.